

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Yatin Steels India Private Limited Date of Commencement of Liquidation: 16-12-2024; List of Stakeholders as on Date: 10-02-2025; Name of IP: Sanjay Vijay Jeswani; Process Number: 1; Last 5 digit of registration number: 14432

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 1 | 1096000.00 | 0 | 1096000.00 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 1 | 377890.00 | 1 | 377890.00 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 4 | 5537425452.00 | 4 | 5497253697.59 | 0 | 37261939.81 | 2909814.53 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 5 | 2594847.00 | 0 | 0 | 0 | 2594847.00 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 3304412666.00 | 1 | 5323165.00 | 0 | 353401868.00 | 2945687633.00 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 3 | 356969734.00 | 2 | 103352013.16 | 0 | 356969734.00 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 18 | 9202876589 | 8 | 5607402765.75 | 0 | 750228388.81 | 2948597447.53 | |